

ITEM NO.10

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE
SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Criminal Appeal No(s). 1651/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION)

Date : 18-01-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In terms of Hon'ble Court's Order dated 10.12.2021 one week's
time is given to Ld. Counsel for appellant to file spare copy for
issuance of NLPA.

List again on 18.2.2022.

VINOD SINGH RAWAT
Registrar

MG